

Contempt Case (C)

Token Number- 2700/2020

S.J.

Ashok Kumar Nayak & Anr

Petitioner

Versus

The State of Jharkhand & Anr.

Respondents

C.F.S.

Petition:- Rs. N/A

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. 'Justice' word may be added in the name of Hon'ble Judge in para-1 and Prayer portion and synopsis.